

Name of the AD

Contact Person
Telephone
Fax

Part I - Details of guarantee availed of from non-resident entities for fund and non-fund based activities for the quarter ended _____

Sl. No	Name of the borrower	Major activity of the borrower	Name of the guarantor	Status of the guarantor (bank/financial institution/foreign equity holder etc..)	Name of the resident lender availing non-resident guarantee	Amount in INR	Approx equivalent in USD	Type of facility (fund/non-fund based)	Guarantee Commission, if any

Part II - Details of Guarantee Invoked availed of from non-resident entities as per FEMA Notification No. 29 for the quarter ended _____

Sl. No	Name of the borrower	Major activity of the borrower	Name of the guarantor	Status of the guarantor (bank/financial institution/foreign equity holder etc..)	Name of the resident lender	Amount in INR	Approx equivalent in USD	Type of facility (fund/non-fund based)	Reason for invocation	Details of discharge of liability (payment out of rupee balances held in India or by remitting the funds to India or by debit to FCNR/NRE account)	Repayment details

Place
Date

Signature of the Authorized Dealer